

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.01.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2591 of 2021 in Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair Shubham Paliwal

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 702 of 2021	Suresh Maruti Patil Ex-Director, Jubilant Logistics Ltd. Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
3.	Comp. App. (AT) (Ins) No. 705 of 2021	Anil Kumar Modani Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
4.	Competition App. (AT) No. 18 of 2021	Nilesh Patel Vs. Competition Commission of India	Nilesh Patel	Shama Nargis-R1 Balaji Subramanian
5.	Competition App. (AT) No. 20 of 2021	Manoj K. Sheth Vs. The Secretary Competition Commission of India & Anr.	Udian Sharma	Shama Nargis-R1 Manika Brar Anuj Berry Shiv Johar-R2

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021	Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors.	Shikhil Shiv Suri	Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5
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7.	Comp. App. (AT) (Ins) No. 1101 of 2021 (With Defects)	Manoj Kumar Goyal Vs. Raj Kumar Tyagi & Anr.	Akhil Shankhwar	Ashok Juneja-R1 Rajiv Rattan-R2, IRP
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For Hearing

8.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors. With	Sadapurna mukherjee	Atanu Mukherjee-R1 Arjun Agarwal-R13 Ashok Jain-R25
9.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt. Ltd & Ors. Vs. Agarpara Jute Mills Ltd. & Ors. With	Saurabh Jain	Krishnendu Dutta-R1 Arjun Aggarwal-R13 Ashok Kr. Jain-R25 Gauraw Kejriwal-29
10.	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd. & Ors.	Shaurya Kuthiala	Atanu Mukherjee
11.	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri Nikita Thapar Prerna Wagh
12.	Comp. App. (AT) (Ins) No. 1052 of 2020	Ashmeet Singh Bhatia Vs. Arena Superstructures Pvt. Ltd. & Anr. With	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi
13.	Comp. App. (AT) (Ins) No. 1057 of 2020	Ashmeet Singh Bhatia Vs. Piyush IT Solutions Pvt. Ltd. & Anr.	Rakesh Kumar	Aditya Dewan-R1 Nikhil Jain-R2 Rajnish Sinha Shreya Kholi
14.	Comp. App. (AT) (Ins) No. 676 of 2021	Sudhir Kumar Goel Vs. Shashi Oils and Fats Pvt. Ltd. & Ors.	Pradeep kr. Yadav	Milan Negi-R1 Abhishek Anand-R2
15.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	P. K. Sahu- R2
16.	Comp. App (AT) No. 302-315 of 2019	Jaiprakash Associates Ltd. Vs. Neena Somani & Ors.	Ruchira Gupta	B.S. Bagga-R6 to R11 R.S. Singh-R22 Nitin Chauhan
17.	Comp. App. (AT) No. 38 of 2021	Pr. Commissioner of Income Tax (Central)-3 Vs. Bhavyam Fabtrading Ltd. & Ors.	Vibhooti Malhotra	Abhishek Nahta Rishabh Sachdeva

After rising of Chennai Bench

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

18.	Comp. App. (AT) (Ins) No. 198 of 2020 (PH)	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh- R2
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By order of Hon'ble Chairperson
-sd/-
Registrar